MR. CHAIRMAN: Shri Tiruchi Siva from Tamil Nadu is associating. Now, Shri Maharaja Sanajaoba Leishemba.

Inclusion of Manipuri Language in Manipuri script on Indian currency notes

SHRI MAHARAJA SANAJAOBA LEISHEMBA (Manipur): Hon. Chairman, Sir, Manipuri language means Meeteilon was included in the Eighth Schedule of the Indian Constitution on 20th August, 1992 alongwith other languages like Konkani and Nepali. Accordingly, Konkani and Nepali were already included in Indian currency notes. Now, Manipuri is being taught upto M.A. first semester in the Manipuri script, Meetei Mayek.

I, therefore, request the Government through this august House to include Manipuri language in Manipuri script in Indian currency note which is the wish and a long cherished dream of our Manipuri people and hon. Chief Minister of Manipur, Shri N. Biren Singh. Thank you, Sir.

DR. AMAR PATNAIK: Sir, I associate myself with the issue raised by the hon. Member.

DR. SASMIT PATRA: Sir, I too associate myself with the issue raised by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I too associate myself with the issue raised by the hon. Member.

SHRI SUBHASH CHANDRA SINGH: Sir, I too associate myself with the issue raised by the hon. Member.

Reduction in scholarship amount being given to students belonging to the Scheduled Castes

श्री अशोक सिद्धार्थ (उत्तर प्रदेश): सभापति महोदय, किसी भी समाज और राष्ट्र का निर्माण बगैर शिक्षा के अधूरा है। इसी के संबंध में मैं सदन का ध्यान बहुत ही ज्वलंत मुद्दे पर दिलाना चाहता हूं कि पूरे देश में अनुसूचित जाति के छात्र/छात्राओं को दसमोत्तर कक्षा में मिलने वाली छात्रवृत्ति के लिए केन्द्र सरकार और राज्य सरकार का आनुपातिक संबंध 60:40 का रहा है, लेकिन इस दलित विरोधी सरकार ने वर्ष 2017-2018 से यह आनुपातिक संबंध 60:40 के स्थान पर 10:90 कर दिया है अर्थात 10 प्रतिशत केन्द्र सरकार और 90 प्रतिशत राज्य सरकारों पर जिम्मेदारी डालकर दलित समाज के लोगों को शिक्षा से वंचित करने का मन बना लिया है। हालत यह हो गई है कि राज्य